### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# RAJYA SABHA UNSTARRED QUESTION NO. 440 TO BE ANSWERED ON 20.07.2022

#### UNPLANNED IMPLEMENTATION OF PMGSY IN BIHAR

#### 440 SHRI SANJAY SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the CAG has observed that Pradhan Mantri Gram Sadak Yojana (PMGSY) in Bihar was prepared without any planning and that the exercise was highly unrealistic and inaccurate;
- (b) if so, details thereof;
- (c) whether National Quality Monitoring (NQM) found that 1029 road and bridge projects were in the unsatisfactory category during a period of five years and found a huge difference in the expenditure reported online on the Online Management, Monitoring and Accounting System (OMMAS) and the expenditure in the appropriation accounts of Government of Bihar; and
- (d) if so, details thereof and reasons behind these discrepancies?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) &(b) Comptroller and Auditor General of India in its State Finances Report for Government of Bihar (Report No. 1 of the year 2022) for year ending 31<sup>st</sup> March, 2021, has made the following observation in para 3.6.1.1 titled "Budgetary process":-
- "The big gap between total provision and total allotment indicates that budget estimation for the year 2020-21 was prepared without any proper planning. Particularly audit noticed that budget preparation of capital section for PMGSY was highly unrealistic and inaccurate."
- (c) & (d) During the last five years from 2017-18 till 2021-22, a total of 4,096 inspections of PMGSY works have been conducted in the state of Bihar by National Quality Monitors(NQMs), out of which, 823 works have been reported as Unsatisfactory.

Whenever National Quality Monitors (NQMs) report that a work is not meeting the quality standards prescribed in the guidelines, the Program Implementation Unit (PIU) ensures that the contractor either replaces the defective material or rectifies the workmanship, as the case requires. Thereafter, the Action Taken Report (ATR) is verified on site by State Quality Monitors (SQMs). The State Quality Coordinator (SQC) then, examines the ATR and furnishes the compliance report. The monitoring of ATR is done by National Rural Infrastructure Development Agency (NRIDA), which is a technical arm of the Ministry of Rural Development.

Further, the expenditure reported in the appropriation accounts of the state of Bihar would be the amount of fund released from the Consolidated Fund of the State of Bihar. While, in **Online Monitoring, Management and Accounting System (OMMAS)**, the expenditure reported is the actual expenditure incurred (including both the central and state share of funds) on execution of PMGSY against bills.

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